

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No.258 of 2013

Dated : 2nd July, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

India Wind Power Association **...Appellant(s)**

Versus

Gujarat Electricity Regulatory Commission &Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Vishal Gupta
Mr. Kumar Mihir

Counsel for the Respondent(s): Mr. M.G. Ramachandran
Ms. Swapna Seshadri
Mr. Anand K. Ganesanfor R-3 to R-6 &
R-12 to R-14
Ms. Suparna Srivastava for R-1

Appeal No. 21 of 2014 &
I.A. No. 28 of 2014

In the matter of:

Indian Wind Energy Association & Ors. **....Appellant(s)**

Versus

Gujarat Electricity Reg. Commission & Ors. **...Respondent(s)**

Counsel for the Appellant(s) : Ms. Shikha Ohri
Mr. Hemant Singh

Counsel for the Respondent(s): Mr. M.G. Ramachandran
Ms. Swapna Seshadri
Mr. Anand K. Ganesanfor R-3 to R-9 &
R-14
Ms. Suparna Srivastava for R-1

ORDER

Mr. Vishal Gupta, the learned counsel for the Appellant in Appeal No. 258 of 2013 has argued the matter for some time. He is directed to file his Written Submissions after serving copy on the other side.

The learned counsel for the Appellant in Appeal No. 21 of 2014 is filing her Written Submissions today after serving copy on the other side.

Post these matters for further hearing on **25.07.2014 at 12.30**

p.m.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

Ts/js